

FORM G

**INVITATION FOR EXPRESSION OF INTEREST FOR
I WORLD BUSINESS SOLUTIONS PRIVATE LIMITED OPERATING IN
TELECOMMUNICATIONS ,INDUSTRY AT DELHI**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	IWorld Business Solutions Pvt Ltd. PAN: AABCI4305A CIN: U72900DL2005PTC142257
2.	Address of the registered office	30/1 East Patel Nagar New Delhi , India,110008
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	NA
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in the last financial year	NA
7.	Number of employees/ workmen	NA
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	For further details write an email to cirp.iworld@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at	For detailed EOI and eligibility criteria, please write an email to cirp.iworld@gmail.com
10.	Last date for receipt of expression of interest	20.01.2025
11.	Date of issue of provisional list of prospective resolution applicants	30.01.2025
12.	Last date for submission of objections to provisional list	04.02.2025
13.	Date of issue of final list of prospective resolution applicants	13.02.2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	18.02.2025
15.	Last date for submission of resolution plans	20.03.2025
16.	Process email id to submit Expression of Interest	cirp.iworld@gmail.com

Date: 04.01.2025
Place: Nagpur

SD/-
IP Megha Agrawal
Resolution Professional
For IWorld Business Solutions Pvt Ltd.
IBBI/IPA-001/IP-P01456/2018-19/12272
AFA valid up to – 31.12.2025
Email: cirp.iworld@gmail.com
Registered address: - 001, Shivranjini
Apartments in Circle of Congress Nagar
Garden, Congress Nagar, Nagpur -440012.



**कॅरियर पॉइंट लिमिटेड**

पंजीकृत, कार्यालय: ग्राम टंगोरी, बानूर, मोहाली, पंजाब- 140601 । **कॉर्पोरेट कार्यालय:** सी.पी. टावर - 1, रोड नंबर 1,आईपीआईएफ, कोटा-324005 (राजस्थान)
 सीआईएफ: L64990P2B000PLC054497 फोन: 0744-3559282 वेबसाइट: www.cpil.in ई-मेल: investors@cpil.in

पोस्टल बैलेट/इलेक्ट्रॉनिक वोटिंग (ई-वोटिंग) की सूचना

(कंपनी अधिनियम, 2013 की धारा 110 के साथ पठित कंपनियों के नियम 22 के अनुसार (प्रबंधन और प्रशासन) नियम, 2014)

कॅरियर पॉइंट लिमिटेड (कंपनी) के सदस्यों को एतद्वारा सूचित किया जाता है कि कंपनी अधिनियम, 2013 ("अधिनियम") की धारा 108 और धारा 110 के प्रावधानों और किसी भी अन्य लागू प्रावधानों, यदि कोई हो, के अनुसार और भारतीय प्रतिभूति और विनियम बोर्ड (स्वीकरण दायित्व और प्रकटीकरण आवश्यकताएँ) विनियम, 2015 विनियम 44 के साथ पढ़ा जाता है ("स्वीकरण विनियम") और कॉर्पोरेट मामलों के मंत्रालय ("एमसीए परियोजना") द्वारा जारी किए गए लागू दिशानिर्देशों/परिपत्रों के अनुसार, कंपनी पोस्टल बैलेट के माध्यम से विशेष/साधारण प्रस्ताव के माध्यम से सदस्य (केवल रिमोट ई-वोटिंग के माध्यम से) कंपनी में श्री निखार जैन को कंपनी के निदेशक के रूप में नियुक्त करने तथा उन्हें स्वतंत्र निदेशक के रूप में नामित करने और मेसर्स एस पी चोपड़ा एंड कंपनी, चार्टर्ड अकाउंटेंट्स (एफआरएएन 000346एएन) को कंपनी के सांघिक लेखा परीक्षक के रूप में नियुक्त करने ताकि पिछले सांघिक लेखा परीक्षक के इस्तीफे के कारण हुई आकस्मिक रिक्ति को भरा जा सके, के लिए अनुमोदन मांग रही है।

विभिन्न एमसीए परिपत्रों के अनुपालन में, कंपनी के सदस्यों को शुक्रवार, 03 जनवरी, 2025 को पोस्टल बैलेट की सूचना के साथ व्याख्यात्मक विवरण ई-मेल द्वारा भेजा गया है। पोस्टल बैलेट नोटिस उन सदस्यों को भेजा गया है जिनके ई-मेल पते कंपनी/डिपॉजिटरी के साथ पंजीकृत हैं और जिनके नाम डिपॉजिटरी यानी नेशनल सिक्योरिटीज डिपॉजिटरी लिमिटेड ("एनएसडीएल") और सेंट्रल डिपॉजिटरी सर्विसेज (इंडिया) लिमिटेड ("सीडीएसएल") से प्राप्त सदस्यों के रजिस्टर/लाभार्थी मालिकों की सूची में कट-ऑफ तारीख यानी शुक्रवार, 27 दिसंबर, 2024 को शामिल हैं। उपरोक्त एमसीए परिपत्रों के अनुपालन में, सदस्यों की सहमति और असहमति का संचार केवल रिमोट ई-वोटिंग प्रणाली के माध्यम से होगा। इस पोस्टल बैलेट के लिए सदस्यों को पोस्टल बैलेट फॉर्म और प्री-पेड बिजनेस लिफाका नहीं भेजा जाएगा। कंपनी के जिन सदस्यों ने अभी तक अपना ईमेल पता पंजीकृत नहीं किया है, उनसे अनुरोध किया जाता है कि वे अपने ईमेल पते को जल्द से जल्द पंजीकृत कर लें, साथ ही हस्ताक्षर किए गए अनुरोध पत्र की स्कैन की गई कॉपी के साथ ईमेल पता, मोबाइल नंबर, स्व-सत्यापित पत्र प्रति और व्हाइट मास्टर कॉपी भौतिक फोलियो के मामले में इलेक्ट्रॉनिक फोलियो की प्रति और शेयर प्रमाणपत्र की प्रति ईमेल आईडी Invest@cpil.in पर प्रदान करें।

नोटिस कंपनी की वेबसाइट www.cpil.in पर भी उपलब्ध है और स्टॉक एक्सचेंजों की वेबसाइट यानी www.bseindia.com और www.nseindia.com और आरटीए अंकिट कंसल्टेंसी प्राइवेट लिमिटेड की वेबसाइट www.ankitonline.com से डाउनलोड किया जा सकता है। साथ ही, जो कट-ऑफ तिथि के अनुसार सदस्य नहीं हैं, को इस नोटिस को केवल सूचना उद्देश्यों के लिए मानना चाहिए। कंपनी ने अपने सभी सदस्यों को रिमोट ई-वोटिंग सुविधा प्रदान करने के लिए एनएसडीएल की सेवाएं ली हैं, ताकि वे नोटिस में निर्धारित विशेष प्रस्तावों पर इलेक्ट्रॉनिक रूप से अपना वोट डालने में सक्षम हो सकें। ई-वोटिंग के संबंध में विवरण नीचे दिया गया है:

- रिमोट ई-वोटिंग शुरू होने की तिथि और समयरु रविवार, 05 जनवरी, 2025 को सुबह 9:00 बजे (भारतीय मानक समय)
- रिमोट ई-वोटिंग की समाप्ति की तिथि और समयरु सोमवार, 03 फरवरी, 2025 को शाम 5:00 बजे (भारतीय मानक समय)।

इसके बाद उक्त सुविधा एनएसडीएल द्वारा निष्क्रिय कर दी जाएगी।

केवल वे सदस्य, जिनके नाम कट-ऑफ तारीख को डिपॉजिटरी से प्राप्त सदस्यों के रजिस्टर/लाभार्थी स्वामियों की सूची में दिखाई देते हैं, वे ही रिमोट ई-वोटिंग की सुविधा का लाभ उठाने के पात्र होंगे। सदस्यों द्वारा एक बार वोट दिए जाने के बाद, उसे बाद में बदला नहीं जा सकता है। कंपनी के निदेशक मंडल ने श्री अमित गुप्ता, एडवोकेट को पोस्टल बैलेट प्रक्रिया के संचालन के लिए सवीक्षक के रूप में नियुक्त किया है। रिमोट ई-वोटिंग के माध्यम से पोस्टल बैलेट का परिणाम अध्यक्ष या बोर्ड द्वारा अधिकृत किसी अन्य व्यक्ति द्वारा 05 फरवरी, 2025 को या उससे पहले घोषित किया जाएगा। उक्त परिणाम कंपनी की वेबसाइट, आरटीए की वेबसाइट पर भी उपलब्ध होगा और साथ ही स्टॉक एक्सचेंजों को सूचित किए जाएंगे। कंपनी द्वारा ई-वोटिंग के लिए निर्दिष्ट अतिम तिथि अर्थात् 03 फरवरी, 2025 वह तिथि होगी जिस दिन विशेष/साधारण प्रस्ताव के माध्यम से अनुमोदित होने पर संकल्प पारित हुआ माना जाएगा।

स्थान: कोटा
दिनांक: 04 जनवरी 2024

निदेशक मंडल के आदेश द्वारा
कॅरियर पॉइंट लिमिटेड

एसडी
सी. एस. मनमोहन चारीक
कंपनी सचिव एवं अनुपालन अधिकारी
सदस्य क्रमांक: A34858

THIS IS A PUBLIC ANNOUNCEMENT FOR INFORMATION PURPOSES ONLY AND IS NOT A PROSPECTUS ANNOUNCEMENT. THIS DOES NOT CONSTITUTE AN INVITATION OR OFFER TO ACQUIRE, PURCHASE OR SUBSCRIBE TO SECURITIES. THIS PUBLIC ANNOUNCEMENT IS NOT INTENDED FOR PUBLICATION OR DISTRIBUTION, DIRECTLY OR INDIRECTLY THROUGH INDIA.



NACDAC
INFRASTRUCTURE LIMITED

NACDAC INFRASTRUCTURE LIMITED

CORPORATE IDENTITY NUMBER: U45400UP2012PLC051081

Our company was originally incorporated and registered as a private limited company under Companies Act, 1956 in the name and style of 'UMA INFRASTRUCTURE PRIVATE LIMITED' vide certificate of incorporation dated June 19, 2012 bearing Corporate Identification Number U45400UP2012PTC051081 issued by the Registrar of Companies, Kanpur, Uttar Pradesh. Thereafter, our company was converted into a public limited company pursuant to a special resolution passed by our members at the Extra Ordinary General Meeting held on December 04, 2021 and consequently the name of our company was changed to 'NACDAC INFRASTRUCTURE LIMITED' and a fresh certificate of incorporation was issued by Registrar of Companies, Kanpur, Uttar Pradesh dated December 30, 2021 bearing Corporate Identification Number U45400UP2012PLC051081. Thereafter the name of the Company was changed pursuant to a special resolution passed by our members at the Extra Ordinary General Meeting held on February 18, 2022 and consequently the name of our Company was changed to 'NACDAC INFRASTRUCTURE LIMITED' and a fresh certificate of incorporation was issued by Registrar of Companies, Kanpur, Uttar Pradesh dated March 09, 2022 bearing Corporate Identification Number U45400UP2012PLC051081. For details of change in Registered office of our Company, please refer to the chapter titled "History and Certain Corporate Matters" on page 144 of the Prospectus.

Registered Office: KF-120 Kavi Nagar, Ghaziabad, Uttar Pradesh, India, 201002
 Corporate Office: 77, 2nd Floor, Navyug Market, Ghaziabad, Uttar Pradesh, India, 201001
 Tel: +91 9319912243 Website: www.nacdacinfrastructure.com

Contact Person: Mr. Pradeep Singh, Company Secretary and Compliance Officer;
 E-mail: compliance.nacdac@gmail.com; Investor Grievance Email Id: investorsupport@nacdacinfrastructure.com

OUR PROMOTERS: MR. HEMANT SHARMA, MS. UMA SHARMA AND MR. ASHISH SAXENA

THE ISSUE

INITIAL PUBLIC OFFER OF 28,60,000 EQUITY SHARES OF FACE VALUE ₹ 10 EACH (THE "EQUITY SHARES") OF NACDAC INFRASTRUCTURE LIMITED ("OUR COMPANY") OR THE "ISSUER") FOR CASH AT AN ISSUE PRICE OF ₹ 35 PER EQUITY SHARE (INCLUDING A SECURITIES PREMIUM OF ₹ 25 PER EQUITY SHARE) ("ISSUE PRICE"), AGGREGATING TO ₹ 1001.00 LAKHS (THE "ISSUE") OF WHICH 2,20,000 EQUITY SHARES AGGREGATING TO ₹ 77.00 LAKHS WILL BE RESERVED FOR SUBSCRIPTION BY MARKET MAKER ("MARKET MAKER RESERVATION PORTION"). THE ISSUE LESS THE MARKET MAKER RESERVATION PORTION I.E. ISSUE OF 26,40,000 EQUITY SHARES OF FACE VALUE OF ₹ 10 EACH AT AN ISSUE PRICE OF ₹ 35 PER EQUITY SHARE AGGREGATING TO ₹ 924.00 LAKHS IS HEREAFTER REFERRED TO AS THE "NET ISSUE". THE ISSUE AND THE NET ISSUE WILL CONSTITUTE 27.17% AND 25.08% RESPECTIVELY OF THE POST-ISSUE PAID-UP EQUITY SHARE CAPITAL OF OUR COMPANY.

ADDENDUM CUM CORRIGENDUM TO THE BASIS OF ALLOTMENT

ADVERTISEMENT PUBLISHED ON DECEMBER 23, 2024 – NOTICE TO INVESTORS

In light of the same the following additions are carried out in the reference to the Basis of Allotment Advertisement Published on December 23, 2024:

5) Allotment to Market Maker (After Technical Rejections)*

The Basis of Allotment to Market Maker who have bid at an Issue Price of Rs 35/- per Equity Share or above, was finalized in consultation with BSE. The category was subscribed by 1.00 times i.e for 2,20,000 Equity Shares the total number of shares allotted in this category is 2,20,000 Equity Shares. The category wise details of the Basis of Allotment are as under:

No. of Shares Applied for (Category wise)	No. of Application Received	% of Total	Total No. of Shares Applied in each Category	% to Total	Total No. of Shares Allotted	Ratio
2,20,000	1	100	2,20,000	100	2,20,000	1 1
Total	1	100	2,20,000	100	2,20,000	

* Investors are advised to read this advertisement in conjunction with the one published on December 23, 2024.

Note: All capitalized terms used and not defined herein shall have the respective meanings assigned to them in the Prospectus dated December 20th, 2024 filed with the Registrar of Companies, Kanpur ("RoC").

BOOK RUNNING LEAD MANAGER TO THE ISSUE	REGISTRAR TO THE ISSUE	COMPANY SECRETARY AND COMPLIANCE OFFICER
<p>GYR Capital Advisors CLAUDE NARESH GOWDAR</p> <p>GYR Capital Advisors Private Limited 428, Gala Empire, Near JB Tower, Drive in Road, Thaltej, Ahmedabad-380 054, Gujarat, India. Telephone: +91 8777564648 E-mail id: info@gyrcapitaladvisors.com Investor Grievance e-mail ID: investorsupport@gyrcapitaladvisors.com Contact Person: Mohit Baid SEBI Registration Number: INM000012810 CIN: U67200GJ2017PTC096908</p>	<p>Maashilta Securities Private Limited</p> <p>MAASHILTA SECURITIES PRIVATE LIMITED Address: 451, Krishna Apra Business Square, Netaji Subhash Place, Pitampura, Delhi-110034, India Telephone: +91 11-45121795 E-mail: ipo@maashilta.com Investor Grievance e-mail: ig@maashilta.com Website: www.maashilta.com Contact Person: Mr. Mukul Agarwal SEBI registration number: INR0000043700</p>	<p>Mr. Pradeep Singh NACDAC INFRASTRUCTURE LIMITED Address: F-120 Kavi Nagar, Ghaziabad, Uttar Pradesh, India, 201002 Telephone No.: 0120-4242881/ +91 9319912243 Website: https://nacdacinfrastructure.com Email: compliance.nacdac@gmail.com CIN: U45400UP2012PLC051081</p> <p>Investors can contact the Company Secretary and Compliance Officer or the BRLM or the Registrar to the Issue in case of any pre-issue or post-issue related problems, such as non-receipt of letters of Allotment, non-credit of Allotted Equity Shares in the respective beneficiary account and refund orders, etc.</p>

FOR NACDAC INFRASTRUCTURE LIMITED
On behalf of the Board of Directors

Sd/-
Mr. Pradeep Singh
Company Secretary & Compliance Officer

Place: Ghaziabad
Date: January 03, 2025

Disclaimer: NACDAC INFRASTRUCTURE LIMITED The Prospectus is available on the website of the SEBI at www.sebi.gov.in as well as on the website of the BRLM i.e., GYR Capital Advisors Private Limited at www.gyrcapitaladvisors.com, the website of the BSE SME at www.bseindia.com. Any potential investor/investor should note that investment in equity shares involves a high degree of risk and for details relating to such risks, see "Risk Factors" beginning on page 36 of the Prospectus. The Equity Shares offered in the Issue have not been and will not be registered under the U.S. Securities Act of 1933, as amended (the "Securities Act") or any other applicable law of the United States and, unless so registered, may not be offered or sold within the United States, except pursuant to an exemption from, or in a transaction not subject to, the registration requirements of the Securities Act and applicable state securities laws. This announcement does not constitute an offer of securities for sale in any jurisdiction, including the United States, and any securities described in this announcement may not be offered or sold in the United States absent registration under the Securities Act or an exemption from such registration. Any public offering of securities to be made in the United States will be made by means of a prospectus that may be obtained from the issuer that will contain detailed information about the company and management, as well as financial statements. No public offering or sale of securities in the United States is contemplated.

फॉर्म जी - एचडी की अभिव्यक्ति हेतु आगमन (आइएनएडूड विनियम सॉल्यूशंस प्राइवेट लिमिटेड, दिल्ली में इंडसट्रीअर उद्योग में कार्यरत है। (सार्वजनिक विनियम एवं प्रकटीकरण बोर्ड (कॉर्पोरेट कॉन्फिडेंस के लिए दिशानिर्देश समायोजन प्रक्रिया) विनियम, 2014 के विनियमन अंतर्गत उभ-विनियम (1) के अंतर्गत)	
आरंभिक विवरण	
क्र.सं.	विवरण
1.	पैन/सीआईएन/एएसडीएल नंबर के साथ कॉर्पोरेट देयदार का नाम
2.	पंजीकृत कार्यालय का पता
3.	यूआरएल का वेबसाइट
4.	उपरोक्त का विवरण जहां अधिकारकृत अथवा संपत्तियों में स्थिति है
5.	मूल्य उपलब्ध/सेवाओं की स्थिति/व्यक्ति
6.	निवेश विवरण एवं मंजूर मूल्य उपलब्ध/सेवाओं की मात्रा और मूल्य
7.	कर्मचारियों/कर्मचारियों की संख्या
8.	दो वर्षों के अंतर्गत उपलब्ध वित्तीय विवरण (संकुचित के प्रकार के अनुसार) की सूची, प्रक्रिया की मात्र की परामर्श के लिए प्रमाणित प्रमाणित सचिव अधिकारि द्वारा उपलब्ध है
9.	संस्था की वार्षिक रिपोर्ट (केवल सम्मानित अधिकारियों के लिए उपलब्ध) का पता
10.	अधिकारि की अभिव्यक्ति प्राप्त करने की तिथि
11.	सम्मानित सम्मानित अधिकारियों की जानकारी सूची जारी करने की तिथि
12.	अंतिम सूची पर आगे प्रस्तुत करने की तिथि
13.	सम्मानित सम्मानित अधिकारियों की अंतिम सूची जारी करने की तिथि
14.	सम्मानित सम्मानित अधिकारियों की सूचना प्राप्त, सूचनाएं मूल्यांकन और सम्मानित अधिकारियों के लिए अनुरोध जारी करने की तिथि
15.	सम्मानित सम्मानित अधिकारियों की अंतिम सूची
16.	एचडी की अभिव्यक्ति प्राप्त करने की तिथि
17.	एचडी की अभिव्यक्ति प्राप्त करने की तिथि

एसएमएफएफजी इंडिया क्रेडिट कंपनी लिमिटेड

(पूर्व में फुलटोन इंडिया क्रेडिट कंपनी लिमिटेड)

फॉर्म जी -
एचडी की अभिव्यक्ति हेतु आगमन
(आइएनएडूड विनियम सॉल्यूशंस प्राइवेट लिमिटेड,
दिल्ली में इंडसट्रीअर उद्योग में कार्यरत है।
(सार्वजनिक विनियम एवं प्रकटीकरण बोर्ड (कॉर्पोरेट कॉन्फिडेंस के लिए दिशानिर्देश समायोजन प्रक्रिया)
विनियम, 2014 के विनियमन अंतर्गत उभ-विनियम (1) के अंतर्गत)

फॉर्म जी -
एचडी की अभिव्यक्ति हेतु आगमन
(आइएनएडूड विनियम सॉल्यूशंस प्राइवेट लिमिटेड,
दिल्ली में इंडसट्रीअर उद्योग में कार्यरत है।
(सार्वजनिक विनियम एवं प्रकटीकरण बोर्ड (कॉर्पोरेट कॉन्फिडेंस के लिए दिशानिर्देश समायोजन प्रक्रिया)
विनियम, 2014 के विनियमन अंतर्गत उभ-विनियम (1) के अंतर्गत)

फॉर्म जी -
एचडी की अभिव्यक्ति हेतु आगमन
(आइएनएडूड विनियम सॉल्यूशंस प्राइवेट लिमिटेड,
दिल्ली में इंडसट्रीअर उद्योग में कार्यरत है।
(सार्वजनिक विनियम एवं प्रकटीकरण बोर्ड (कॉर्पोरेट कॉन्फिडेंस के लिए दिशानिर्देश समायोजन प्रक्रिया)
विनियम, 2014 के विनियमन अंतर्गत उभ-विनियम (1) के अंतर्गत)

फॉर्म जी -
एचडी की अभिव्यक्ति हेतु आगमन
(आइएनएडूड विनियम सॉल्यूशंस प्राइवेट लिमिटेड,
दिल्ली में इंडसट्रीअर उद्योग में कार्यरत है।
(सार्वजनिक विनियम एवं प्रकटीकरण बोर्ड (कॉर्पोरेट कॉन्फिडेंस के लिए दिशानिर्देश समायोजन प्रक्रिया)
विनियम, 2014 के विनियमन अंतर्गत उभ-विनियम (1) के अंतर्गत)

फॉर्म जी -
एचडी की अभिव्यक्ति हेतु आगमन
(आइएनएडूड विनियम सॉल्यूशंस प्राइवेट लिमिटेड,
दिल्ली में इंडसट्रीअर उद्योग में कार्यरत है।
(सार्वजनिक विनियम एवं प्रकटीकरण बोर्ड (कॉर्पोरेट कॉन्फिडेंस के लिए दिशानिर्देश समायोजन प्रक्रिया)
विनियम, 2014 के विनियमन अंतर्गत उभ-विनियम (1) के अंतर्गत)

फॉर्म जी -
एचडी की अभिव्यक्ति हेतु आगमन
(आइएनएडूड विनियम सॉल्यूशंस प्राइवेट लिमिटेड,
दिल्ली में इंडसट्रीअर उद्योग में कार्यरत है।
(सार्वजनिक विनियम एवं प्रकटीकरण बोर्ड (कॉर्पोरेट कॉन्फिडेंस के लिए दिशानिर्देश समायोजन प्रक्रिया)
विनियम, 2014 के विनियमन अंतर्गत उभ-विनियम (1) के अंतर्गत)

फॉर्म जी -
एचडी की अभिव्यक्ति हेतु आगमन
(आइएनएडूड विनियम सॉल्यूशंस प्राइवेट लिमिटेड,
दिल्ली में इंडसट्रीअर उद्योग में कार्यरत है।
(सार्वजनिक विनियम एवं प्रकटीकरण बोर्ड (कॉर्पोरेट कॉन्फिडेंस के लिए दिशानिर्देश समायोजन प्रक्रिया)
विनियम, 2014 के विनियमन अंतर्गत उभ-विनियम (1) के अंतर्गत)

फॉर्म जी -
एचडी की अभिव्यक्ति हेतु आगमन
(आइएनएडूड विनियम सॉल्यूशंस प्राइवेट लिमिटेड,
दिल्ली में इंडसट्रीअर उद्योग में कार्यरत है।
(सार्वजनिक विनियम एवं प्रकटीकरण बोर्ड (कॉर्पोरेट कॉन्फिडेंस के लिए दिशानिर्देश समायोजन प्रक्रिया)
विनियम, 2014 के विनियमन अंतर्गत उभ-विनियम (1) के अंतर्गत)

फॉर्म जी -
एचडी की अभिव्यक्ति हेतु आगमन
(आइएनएडूड विनियम सॉल्यूशंस प्राइवेट लिमिटेड,
दिल्ली में इंडसट्रीअर उद्योग में कार्यरत है।
(सार्वजनिक विनियम एवं प्रकटीकरण बोर्ड (कॉर्पोरेट कॉन्फिडेंस के लिए दिशानिर्देश समायोजन प्रक्रिया)
विनियम, 2014 के विनियमन अंतर्गत उभ-विनियम (1) के अंतर्गत)

फॉर्म जी -
एचडी की अभिव्यक्ति हेतु आगमन
(आइएनएडूड विनियम सॉल्यूशंस प्राइवेट लिमिटेड,
दिल्ली में इंडसट्रीअर उद्योग में कार्यरत है।
(सार्वजनिक विनियम एवं प्रकटीकरण बोर्ड (कॉर्पोरेट कॉन्फिडेंस के लिए दिशानिर्देश समायोजन प्रक्रिया)
विनियम, 2014 के विनियमन अंतर्गत उभ-विनियम (1) के अंतर्गत)

फॉर्म जी -
एचडी की अभिव्यक्ति हेतु आगमन
(आइएनएडूड विनियम सॉल्यूशंस प्राइवेट लिमिटेड,
दिल्ली में इंडसट्रीअर उद्योग में कार्यरत है।
(सार्वजनिक विनियम एवं प्रकटीकरण बोर्ड (कॉर्पोरेट कॉन्फिडेंस के लिए दिशानिर्देश समायोजन प्रक्रिया)
विनियम, 2014 के विनियमन अंतर्गत उभ-विनियम (1) के अंतर्गत)

फॉर्म जी -
एचडी की अभिव्यक्ति हेतु आगमन
(आइएनएडूड विनियम सॉल्यूशंस प्राइवेट लिमिटेड,
दिल्ली में इंडसट्रीअर उद्योग में कार्यरत है।
(सार्वजनिक विनियम एवं प्रकटीकरण बोर्ड (कॉर्पोरेट कॉन्फिडेंस के लिए दिशानिर्देश समायोजन प्रक्रिया)
विनियम, 2014 के विनियमन अंतर्गत उभ-विनियम (1) के अंतर्गत)

फॉर्म जी -
एचडी की अभिव्यक्ति हेतु आगमन
(आइएनएडूड विनियम सॉल्यूशंस प्राइवेट लिमिटेड,
दिल्ली में इंडसट्रीअर उद्योग में कार्यरत है।
(सार्वजनिक विनियम एवं प्रकटीकरण बोर्ड (कॉर्पोरेट कॉन्फिडेंस के लिए दिशानिर्देश समायोजन प्रक्रिया)
विनियम, 2014 के विनियमन अंतर्गत उभ-विनियम (1) के अंतर्गत)

फॉर्म जी -
एचडी की अभिव्यक्ति हेतु आगमन
(आइएनएडूड विनियम सॉल्यूशंस प्राइवेट लिमिटेड,
दिल्ली में इंडसट्रीअर उद्योग में कार्यरत है।
(सार्वजनिक विनियम एवं प्रकटीकरण बोर्ड (कॉर्पोरेट कॉन्फिडेंस के लिए दिशानिर्देश समायोजन प्रक्रिया)
विनियम, 2014 के विनियमन अंतर्गत उभ-विनियम (1) के अंतर्गत)

फॉर्म जी -
एचडी की अभिव्यक्ति हेतु आगमन
(आइएनएडूड विनियम सॉल्यूशंस प्राइवेट लिमिटेड,
दिल्ली में इंडसट्रीअर उद्योग में कार्यरत है।
(सार्वजनिक विनियम एवं प्रकटीकरण बोर्ड (कॉर्पोरेट कॉन्फिडेंस के लिए दिशानिर्देश समायोजन प्रक्रिया)
विनियम, 2014 के विनियमन अंतर्गत उभ-विनियम (1) के अंतर्गत)

फॉर्म जी -
एचडी की अभिव्यक्ति हेतु आगमन
(आइएनएडूड विनियम सॉल्यूशंस प्राइवेट लिमिटेड,
दिल्ली में इंडसट्रीअर उद्योग में कार्यरत है।
(सार्वजनिक विनियम एवं प्रकटीकरण बोर्ड (कॉर्पोरेट कॉन्फिडेंस के लिए दिशानिर्देश समायोजन प्रक्रिया)
विनियम, 2014 के विनियमन अंतर्गत उभ-विनियम (1) के अंतर्गत)

फॉर्म जी -
एचडी की अभिव्यक्ति हेतु आगमन
(आइएनएडूड विनियम सॉल्यूशंस प्राइवेट लिमिटेड,
दिल्ली में इंडसट्रीअर उद्योग में कार्यरत है।
(सार्वजनिक विनियम एवं प्रकटीकरण बोर्ड (कॉर्पोरेट कॉन्फिडेंस के लिए दिशानिर्देश समायोजन प्रक्रिया)
विनियम, 2014 के विनियमन अंतर्गत उभ-विनियम (1) के अंतर्गत)

फॉर्म जी -
एचडी की अभिव्यक्ति हेतु आगमन
(आइएनएडूड विनियम सॉल्यूशंस प्राइवेट लिमिटेड,
दिल्ली में इंडसट्रीअर उद्योग में कार्यरत है।
(सार्वजनिक विनियम एवं प्रकटीकरण बोर्ड (कॉर्पोरेट कॉन्फिडेंस के लिए दिशानिर्देश समायोजन प्रक्रिया)
विनियम, 2014 के विनियमन अंतर्गत उभ-विनियम (1) के अंतर्गत)

फॉर्म जी -
एचडी की अभिव्यक्ति हेतु आगमन
(आइएनएडूड विनियम सॉल्यूशंस प्राइवेट लिमिटेड,
दिल्ली में इंडसट्रीअर उद्योग में कार्यरत है।
(सार्वजनिक विनियम एवं प्रकटीकरण बोर्ड (कॉर्पोरेट कॉन्फिडेंस के लिए दिशानिर्देश समायोजन प्रक्रिया)
विनियम, 2014 के विनियमन अंतर्गत उभ-विनियम (1) के अंतर्गत)

फॉर्म जी -
एचडी की अभिव्यक्ति हेतु आगमन
(आइएनएडूड विनियम सॉल्यूशंस प्राइवेट लिमिटेड,
दिल्ली में इंडसट्रीअर उद्योग में कार्यरत है।
(सार्वजनिक विनियम एवं प्रकटीकरण बोर्ड (कॉर्पोरेट कॉन्फिडेंस के लिए दिशानिर्देश समायोजन प्रक्रिया)
विनियम, 2014 के विनियमन अंतर्गत उभ-विनियम (1) के अंतर्गत)

फॉर्म जी -
एचडी की अभिव्यक्ति हेतु आगमन
(आइएनएडूड विनियम सॉल्यूशंस प्राइवेट लिमिटेड,
दिल्ली में इंडसट्रीअर उद्योग में कार्यरत है।
(सार्वजनिक विनियम एवं प्रकटीकरण बोर्ड (कॉर्पोरेट कॉन्फिडेंस के लिए दिशानिर्देश समायोजन प्रक्रिया)
विनियम, 2014 के विनियमन अंतर्गत उभ-विनियम (1) के अंतर्गत)

फॉर्म जी -
एचडी की अभिव्यक्ति हेतु आगमन
(आइएनएडूड विनियम सॉल्यूशंस प्राइवेट लिमिटेड,
दिल्ली में इंडसट्रीअर उद्योग में कार्यरत है।
(सार्वजनिक विनियम एवं प्रकटीकरण बोर्ड (कॉर्पोरेट कॉन्फिडेंस के लिए दिशानिर्देश समायोजन प्रक्रिया)
विनियम, 2014 के विनियमन अंतर्गत उभ-विनियम (1) के अंतर्गत)

फॉर्म जी -
एचडी की अभिव्यक्ति हेतु आगमन
(आइएनएडूड विनियम सॉल्यूशंस प्राइवेट लिमिटेड,
दिल्ली में इंडसट्रीअर उद्योग में कार्यरत है।
(सार्वजनिक विनियम एवं प्रकटीकरण बोर्ड (कॉर्पोरेट कॉन्फिडेंस के लिए दिशानिर्देश समायोजन प्रक्रिया)
विनियम, 2014 के विनियमन अंतर्गत उभ-विनियम (1) के अंतर्गत)

फॉर्म जी -
एचडी की अभिव्यक्ति हेतु आगमन
(आइएनएडूड विनियम सॉल्यूशंस प्राइवेट लिमिटेड,
दिल्ली में इंडसट्रीअर उद्योग में कार्यरत है।
(सार्वजनिक विनियम एवं प्रकटीकरण बोर्ड (कॉर्पोरेट कॉन्फिडेंस के लिए दिशानिर्देश समायोजन प्रक्रिया)
विनियम, 2014 के विनियमन अंतर्गत उभ-विनियम (1) के अंतर्गत)

फॉर्म जी -
एचडी की अभिव्यक्ति हेतु आगमन
(आइएनएडूड विनियम सॉल्यूशंस प्राइवेट लिमिटेड,
दिल्ली में इंडसट्रीअर उद्योग में कार्यरत है।
(सार्वजनिक विनियम एवं प्रकटीकरण बोर्ड (कॉर्पोरेट कॉन्फिडेंस के लिए दिशानिर्देश समायोजन प्रक्रिया)
विनियम, 2014 के विनियमन अंतर्गत उभ-विनियम (1) के अंतर्गत)

फॉर्म जी -
एचडी की अभिव्यक्ति हेतु आगमन
(आइएनएडूड विनियम सॉल्यूशंस प्राइवेट लिमिटेड,
दिल्ली में इंडसट्रीअर उद्योग में कार्यरत है।
(सार्वजनिक विनियम एवं प्रकटीकरण बोर्ड (कॉर्पोरेट कॉन्फिडेंस के लिए दिशानिर्देश समायोजन प्रक्रिया)
विनियम, 2014 के विनियमन अंतर्गत उभ-विनियम (1) के अंतर्गत)

फॉर्म जी -
एचडी की अभिव्यक्ति हेतु आगमन
(आइएनएडूड विनियम सॉल्यूशंस प्राइवेट लिमिटेड,
दिल्ली में इंडसट्रीअर उद्योग में कार्यरत है।
(सार्वजनिक विनियम एवं प्रकटीकरण बोर्ड (कॉर्पोरेट कॉन्फिडेंस के लिए दिशानिर्देश समायोजन प्रक्रिया)
विनियम, 2014 के विनियमन अंतर्गत उभ-विनियम (1) के अंतर्गत)

फॉर्म जी -
एचडी की अभिव्यक्ति हेतु आगमन

AROUND 1.27 MMSCMD OF GAS HAS BEEN REALLOCATED

Govt boosts gas supplies to CGD firms, stocks rise

FE BUREAU
New Delhi, January 3

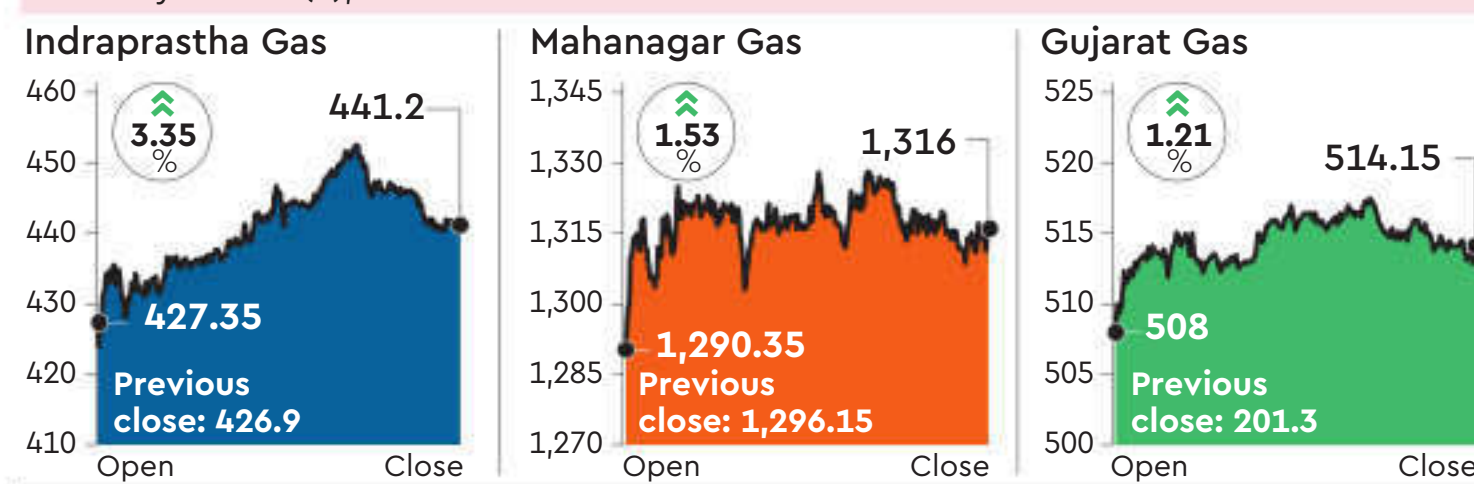
SHARE PRICES OF City Gas Distribution (CGD) companies, including Indraprastha Gas, Mahanagar Gas, and Gujarat Gas, surged by up to 6% on Friday, recovering from intraday lows. The rally came after the oil ministry announced reallocation of natural gas, diverting supplies from LPG production to city gas retailers to meet the demand for compressed natural gas (CNG) and piped cooking gas.

Share prices of Indraprastha Gas rose by as much as 6.19% to a high of ₹453.35 on the BSE before closing at ₹441.20, up 3.35% from the previous close. The Mahanagar Gas stock gained 2.5% intraday and ended the day at ₹1,316, up 1.53%. Gujarat Gas share prices closed at ₹514.15, reflecting a 1.2% increase.

According to PTI, the oil ministry has ordered state-owned Gail and Oil and Nat-

THE AFTEREFFECT

Intra-day on BSE (₹), Jan 3



ural Gas Corporation (ONGC) to reduce gas supplied for LPG production. Of the total 2.55 million standard cubic meters per day (mmscmd) of gas used for LPG production, 1.27 mmscmd (0.637 mmscmd each from Gail and ONGC) has been reallocated to the CGD sector for CNG and piped gas supplies during the January-March quarter.

The report further stated that Gail and ONGC will have

to use either higher-priced gas produced from new fields or rely on imported liquefied natural gas (LNG) to replace the lost volumes. The ministry also ordered pro-rata allocation of gas from new wells and earmarked ONGC's Ramnadh field for the city gas sector, which will make available about 1.7-2 mmscmd of gas to city gas retailers.

The government in October and November last year had

cut supplies of domestic gas to city gas retailers by as much as 40% in view of limited output leading city gas retailers to hike CNG prices by ₹2-3 per kg.

The hike in CNG prices made it less attractive than alternate fuels like petrol and diesel.

"To resolve this, the ministry of petroleum and natural gas in a December 31 order rejigged some allocations of gas produced from below ground and undersea," the report said.

Vande Bharat sleeper trains set for May launch

MANU KAUSHIK
New Delhi, January 3

WITH SUCCESSFUL TRIALS of the Vande Bharat sleeper trains at a peak speed of 180 kmph, the railways is gearing up to upgrade its premium long-distance passenger services. While trials will conclude by January-end, sources told FE that these trains are expected to start its services by May this year.

"Once these trials are over, the train will be evaluated by the Railway Safety Commissioner at the maximum speed. Only after passing the final stage, Vande Bharat trains will be certified and handed over to Indian railways for induction and regular service," the ministry stated. Experts stated that the Vande Bharat sleeper trains could reduce the travel time by 2-4 hours compared to Rajdhani Express and Shatabdi Express, depending on the journey.

However, the launch of these premium trains may not have much impact on Indian Railways' passenger revenue due to "expensive fares" and potentially lower occupancy rates.

MSP paddy purchases cross last year's level

SANDIP DAS
New Delhi, January 3

DESPITE A SLUGGISH commencement of procurement caused by storage crunch in Punjab, the government's paddy procurement for the 2024-25 season (October-September) has surpassed 48.3 million tonne (MT), slightly higher than last year.

Officials noted that procurement operations gained momentum over the past six weeks after the government began evacuating surplus rice stocks from Punjab, the largest contributor to the central pool grain stock.

The key contributors are Punjab (17.35 MT), Chhattisgarh (8.89 MT), Haryana (5.37 MT), Telangana (4.26 MT), Uttar Pradesh (3.86 MT), Madhya Pradesh (2.48 MT) and Odisha (1.28 MT).

The procurement drive has bolstered the rice stock in the central pool, which currently stands at 60.59 MT—higher than the buffer norm of 7.61 MT for January 1. As of Thursday, the Food Corporation of India (FCI) and state agencies

IN STOCK



■ Paddy procurement for the 2024-25 season has surpassed 48.3 MT

■ Rice stock in central pool stands at 60.59 MT

■ It is higher than buffer norm of 7.61 MT for Jan 3

■ Govt holds 28.65 MT of rice, excluding 31.94 MT yet to be received from millers

■ Procurement target for the current kharif season is 49.21 MT of rice

hold 28.65 MT of rice stocks, excluding 31.94 MT yet to be received from millers. The procurement target for the current kharif season is 49.21 MT of rice (equivalent to 73.27 MT of paddy), compared to 52.4 MT (78.16 MT of paddy) procured last year.

The procurement, which began on October 1, faced delays in Punjab and Haryana due to storage limitations. With surplus rice being evacuated from Punjab in a phased manner, procurement accelerated in states like Chhattisgarh, Telangana, Andhra Pradesh, and Uttar Pradesh reporting higher MSP purchases than last year.

Procurement by the government agencies have been completed in Punjab and Haryana, while other states farmers are still bringing in their produce and it is expected to continue till March.

Procurement in Punjab, which remains the largest contributor with 17.35 MT of paddy, is down by 6% compared to the previous year.

The agriculture ministry has forecast record kharif rice production of 119.93 MT for the 2024-25 crop year (July-June), compared to 113.26 MT in 2023-24.

FCI annually distributes 38 MT of rice under the Pradhan Mantri Garib Kalyan Anna Yojana and maintains buffer stocks for food security.

NATIONAL FERTILIZERS LIMITED
(A Govt. of India Undertaking)
Nangal Unit, Naya Nangal-140 126 (Punjab)
Tel. No. 01887-220568

TENDER NOTICE Dated: 04.01.2025
On line bids in two part bid system are invited on GeM portal for the following:-

Sr. No.	Description	EMD	Estimated cost	Tender Due Date
1	Design, Supply, Upgradation, Modification Testing & Commissioning of EMS SCADA at AFCP substation alongwith Interconnection & Integration with other EMS/ SCADA system	Rs. 1.00 Lakh	Rs. 1.20 crore	As per GeM Bid Schedule

For further details, visit our website: www.nationalfertilizers.com and <https://gem.gov.in>
Vendors are advised to visit above websites regularly. Any further amendment/corrigendum to the above tender will be displayed only on aforesaid websites.
DGM (Materials)

NEW DELHI MUNICIPAL COUNCIL
PALIKA KENDRA, NEW DELHI
HEALTH ESTABLISHMENT - II

VACANCY CIRCULAR

The New Delhi Municipal Council propose to fill up one (01) post of Director Medical Superintendent on deputation basis in the scale Level-14 Matrix (Rs. 144200-218200) under 7th CPC. The eligibility criteria and other terms and conditions for the post may be downloaded from NDMC website i.e. <https://www.ndmc.gov.in/vacancy.aspx>.

The last date for receipt of applications completed in all respect is **20.01.2025**.

Jt. Director (Health)

पंजाब नैशनल बैंक **punjab national bank**
...सर्वसे का प्रतीक... the name you can BANK upon!

SHARE DEPARTMENT, BOARD & CO-ORDINATION DIVISION
PLOT No. 4, DWARKA SECTOR-10, NEW DELHI-110075
Email id: hosd@pnb.co.in, Tel # 011-28044857

Public Notice

Notice is hereby given that Share Certificate of the Bank mentioned below has been reported lost/misplaced/stolen and the registered holder(s) thereof have requested for issue of duplicate share certificate:

Sr. No.	Name of Shareholder(s)	Folio No.	Share Certificate No.	Distinctive No. of Shares	No. of Shares
1.	Seema Singhi Chandrathirani (Jt. Holder-1)	1230059	26209	6739535361-6739535475	115

In case any person has any claim in respect of the said shares/any objection(s) for the issuance of duplicate certificate in favour of the above stated shareholders, he/she/they should lodge their claim or objection within 15 days of the date of publication of this Notice. If within 15 days from the date hereof no claim is received by the Bank in respect of the said certificate, duplicate share certificate/letter of confirmation will be issued. The public is hereby cautioned against dealing in any way with the above mentioned certificate.

For Punjab National Bank
(Eka Pasricha)
Company Secretary
Date: 03.01.2025
Place: New Delhi

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
WORLD BUSINESS SOLUTIONS PRIVATE LIMITED OPERATING IN
TELECOMMUNICATIONS INDUSTRY AT DELHI
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

S/N	RELEVANT PARTICULARS
1.	Name of the corporate debtor along with PAN & CIN/ LLP No. World Business Solutions Pvt Ltd, PAN: AABC14305A, CIN: U72900DL2005PTC142257
2.	Address of the registered office 30/1 East Patel Nagar New Delhi, India, 110008
3.	URL of website NA
4.	Details of place where majority of fixed assets are located NA
5.	Installed capacity of main products/services NA
6.	Quantity and value of main products/services sold in last financial year NA
7.	Number of employees/ workmen NA
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL For further details write an email to corp.iworld@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at: For detailed EOI and eligibility criteria, please write an email to corp.iworld@gmail.com
10.	Last date for receipt of expression of interest 20.01.2025
11.	Date of issue of provisional list of prospective resolution applicants 30.01.2025
12.	Last date for submission of objections to provisional list 04.02.2025
13.	Date of issue of final list of prospective resolution applicants 13.02.2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants 18.02.2025
15.	Last date for submission of resolution plans 20.03.2025
16.	Process email id to submit Expression of Interest corp.iworld@gmail.com

SD/-
IP Megha Agrawal
Resolution Professional
For Iworld Business Solutions Pvt Ltd.
IBBI/IPA-001/IP-PO1456/2018-19/12272
AFA valid up to - 31.12.2025
Email: corp.iworld@gmail.com
Date: 04.01.2025
Place: Nagpur
Registered address: - 001, Shivranjani Apartments in Circle of Congress Nagar Garden, Congress Nagar, Nagpur -440012.

Witness the Immense Potential of Rural India

At **GRAMEEN BHARAT MAHOTSAV**

4th - 9th January, 2025

Key Highlights of the Program

- Exhibition**
Explore 180 stalls showcasing the craftsmanship of around 400 artisans from 28 States & 3 Union Territories.
- Panel Discussions & Masterclasses**
Learn about GI products, organic agriculture, cooperatives, women entrepreneurs, tribal crafts, Northeast India and financing opportunities.
- Cultural Showcase**
Experience vibrant performances showcasing India's diversity.

Inauguration by Prime Minister Shri Narendra Modi

On 4th January 2025 (10.30 AM onwards)

Venue: Hall No. 14, Bharat Mandapam, New Delhi (Entry from Gate No. 10)

Government of India's Transformative Initiatives in Rural Development

- Under the Jan Dhan Yojana, 36.16 crore Jan Dhan accounts were opened in rural and semi-urban areas which facilitated easy access to banking.
- Under the PM Awas Yojana (Rural), 2.6 crore pucca houses were built, providing millions of families with secure and stable housing. Jal Jeevan Mission improved quality of life with tap water connections to over 15 crore rural households.
- Under DAY-NRLM, more than 10 crore women were included in Self-Help Groups, granting economic independence and empowerment. PM Ujjwala Yojana ensured safety and convenience by providing free gas connections to over 10 crore women.
- The Pradhan Mantri Gram Sadak Yojana improved connectivity, with more than 7.7 lakh kilometers of roads built. BharatNet scheme brought internet access to rural areas, expanding digital literacy and education, and increasing business and employment opportunities.

Scan here to register

Download the Grameen Bharat Mahotsav App from Play Store / App Store

Watch the event live on DD News

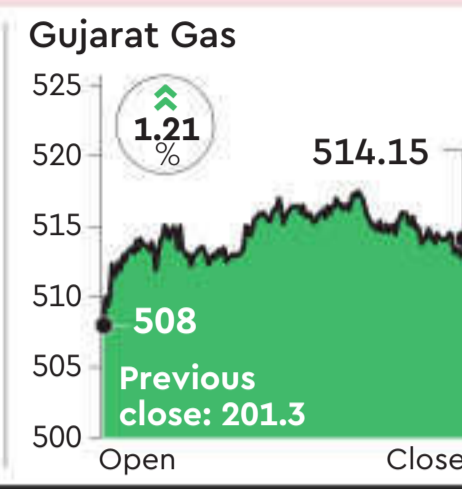
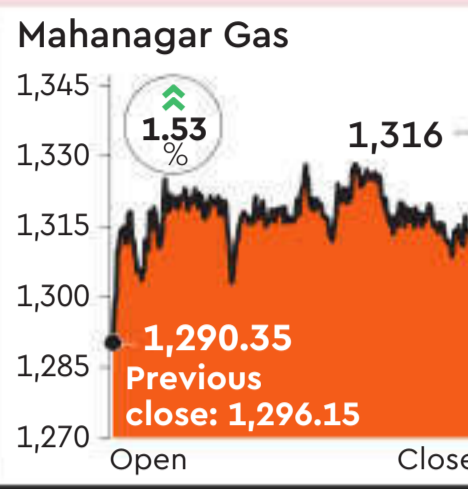
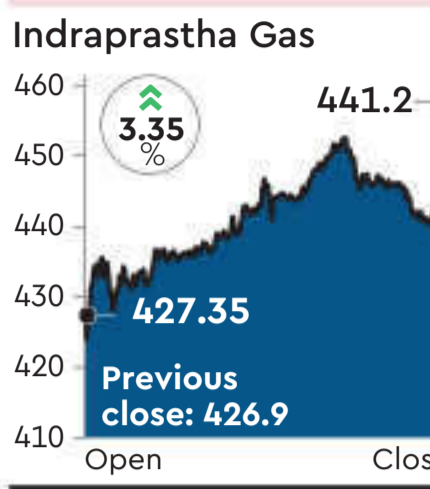
AROUND 1.27 MMSCMD OF GAS HAS BEEN REALLOCATED

Govt boosts gas supplies to CGD firms, stocks rise

FE BUREAU
New Delhi, January 3

THE AFTEREFFECT

Intra-day on BSE (₹), Jan 3



Share prices of Indraprastha Gas rose by as much as 6.19% to a high of ₹453.35 on the BSE before closing at ₹441.20, up 3.35% from the previous close. The Mahanagar Gas stock gained 2.5% intraday and ended the day at ₹1,316, up 1.53%. Gujarat Gas share prices closed at ₹514.15, reflecting a 1.2% increase.

Share prices of Indraprastha Gas rose by as much as 6.19% to a high of ₹453.35 on the BSE before closing at ₹441.20, up 3.35% from the previous close. The Mahanagar Gas stock gained 2.5% intraday and ended the day at ₹1,316, up 1.53%. Gujarat Gas share prices closed at ₹514.15, reflecting a 1.2% increase.

Share prices of Indraprastha Gas rose by as much as 6.19% to a high of ₹453.35 on the BSE before closing at ₹441.20, up 3.35% from the previous close. The Mahanagar Gas stock gained 2.5% intraday and ended the day at ₹1,316, up 1.53%. Gujarat Gas share prices closed at ₹514.15, reflecting a 1.2% increase.

Share prices of Indraprastha Gas rose by as much as 6.19% to a high of ₹453.35 on the BSE before closing at ₹441.20, up 3.35% from the previous close. The Mahanagar Gas stock gained 2.5% intraday and ended the day at ₹1,316, up 1.53%. Gujarat Gas share prices closed at ₹514.15, reflecting a 1.2% increase.

Vande Bharat sleeper trains set for May launch

MANU KAUSHIK
New Delhi, January 3

WITH SUCCESSFUL TRIALS of the Vande Bharat sleeper trains at a peak speed of 180 kmph, the railways is gearing up to upgrade its premium long-distance passenger services. While trials will conclude by January-end, sources told FE that these trains are expected to start its services by May this year.

“Once these trials are over, the train will be evaluated by the Railway Safety Commissioner at the maximum speed. Only after passing the final stage, Vande Bharat trains will be certified and handed over to Indian railways for induction and regular service,” the ministry stated. Experts stated that the Vande Bharat sleeper trains could reduce the travel time by 2-4 hours compared to Rajdhani Express and Shatabdi Express, depending on the journey.

However, the launch of these premium trains may not have much impact on Indian Railways’ passenger revenue due to “expensive fares” and potentially lower occupancy rates.

MSP paddy purchases cross last year’s level

SANDIP DAS
New Delhi, January 3

DESPITE A SLUGGISH commencement of procurement caused by storage crunch in Punjab, the government’s paddy procurement for the 2024-25 season (October-September) has surpassed 48.3 million tonne (MT), slightly higher than last year.

Officials noted that procurement operations gained momentum over the past six weeks after the government began evacuating surplus rice stocks from Punjab, the largest contributor to the central pool grain stock.

The key contributions are Punjab (17.35 MT), Chhattisgarh (8.89 MT), Haryana (5.37 MT), Telangana (4.26 MT), Uttar Pradesh (3.86 MT), Madhya Pradesh (2.48 MT) and Odisha (1.28 MT).

The procurement drive has bolstered the rice stock in the central pool, which currently stands at 60.59 MT—higher than the buffer norm of 7.61 MT for January 1. As of Thursday, the Food Corporation of India (FCI) and state agencies

IN STOCK



■ Paddy procurement for the 2024-25 season has surpassed 48.3 MT

■ Rice stock in central pool stands at 60.59 MT

■ It is higher than buffer norm of 7.61 MT for Jan 1

■ Govt holds 28.65 MT of rice, excluding 31.94 MT yet to be received from millers

■ Procurement target for the current kharif season is 49.21 MT of rice

hold 28.65 MT of rice stocks, excluding 31.94 MT yet to be received from millers. The procurement target for the current kharif season is 49.21 MT of rice (equivalent to 73.27 MT of paddy), compared to 52.4 MT (78.16 MT of paddy) procured last year.

The procurement, which began on October 1, faced delays in Punjab and Haryana due to storage limitations. With surplus rice being evacuated from Punjab in a phased manner, procurement accelerated in states like Chhattisgarh, Telangana, Andhra Pradesh, and Uttar Pradesh reporting higher MSP purchases than last year.

Procurement by the government agencies has been completed in Punjab and Haryana, while other states farmers are still bringing in their produce and it is expected to continue till March.

Procurement in Punjab, which remains the largest contributor with 17.35 MT of paddy, is down by 6% compared to the previous year.

The agriculture ministry has forecast record kharif rice production of 119.93 MT for the 2024-25 crop year (July-June), compared to 113.26 MT in 2023-24.

FCI annually distributes 38 MT of rice under the Pradhan Mantri Garib Kalyan Anna Yojana and maintains buffer stocks for food security.

NATIONAL FERTILIZERS LIMITED
(A Govt. of India Undertaking)
Nangal Unit, Naya Nangal-140 126 (Punjab)
Tel. No. 01887-220568

TENDER NOTICE Dated: 04.01.2025
On line bids in two part bid system are invited on GeM portal for the following:-

Sr. No.	Description	EMD	Estimated cost	Tender Due Date
1	Design, Supply, Upgradation, Modification Testing & Commissioning of EMS SCADA at AFCP substation alongwith Interconnection & Integration with other EMS/ SCADA system	Rs. 1.00 Lakh	Rs. 1.20 crore	As per GeM Bid Schedule

For further details, visit our website: www.nationalfertilizers.com and <https://gem.gov.in>
Vendors are advised to visit above websites regularly. Any further amendment/corrigendum to the above tender will be displayed only on aforesaid websites.
DGM (Materials)

NEW DELHI MUNICIPAL COUNCIL
PALIKA KENDRA, NEW DELHI
HEALTH ESTABLISHMENT - II

VACANCY CIRCULAR

The New Delhi Municipal Council propose to fill up one (01) post of Director Medical Superintendent on deputation basis in the scale Level-14 Matrix (Rs. 144200-218200) under 7th CPC. The eligibility criteria and other terms and conditions for the post may be downloaded from NDMC website i.e. <https://www.ndmc.gov.in/vacancy.aspx>.

The last date for receipt of applications completed in all respect is **20.01.2025**.

Jt. Director (Health)

पंजाब नैशनल बैंक punjab national bank
...सर्वसे का प्रतीक... the name you can BANK upon!

SHARE DEPARTMENT, BOARD & CO-ORDINATION DIVISION
PLOT No. 4, DWARKA SECTOR-10, NEW DELHI-110075
Email id: hosd@pnb.co.in, Tel # 011-28044857

Public Notice

Notice is hereby given that Share Certificate of the Bank mentioned below has been reported lost/misplaced/stolen and the registered holder(s) thereof have requested for issue of duplicate share certificate:

Sr. No.	Name of Shareholder(s)	Folio No.	Share Certificate No.	Distinctive No. of Shares	No. of Shares
1.	Seema Singhi Chandrathirani (Jt. Holder-1)	1230059	26209	6739535361-6739535475	115

In case any person has any claim in respect of the said shares/any objection(s) for the issuance of duplicate certificate in favour of the above stated shareholders, he/she/they should lodge their claim or objection within 15 days of the date of publication of this Notice. If within 15 days from the date hereof no claim is received by the Bank in respect of the said certificate, duplicate share certificate/letter of confirmation will be issued. The public is hereby cautioned against dealing in any way with the above mentioned certificate.

For Punjab National Bank (Eka Pasricha) Company Secretary
Date: 03.01.2025
Place: New Delhi

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
I WORLD BUSINESS SOLUTIONS PRIVATE LIMITED OPERATING IN
TELECOMMUNICATIONS INDUSTRY AT DELHI
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1. Name of the corporate debtor along with PAN & CIN/ LLP No.	I World Business Solutions Pvt Ltd. PAN: AABC14305A CIN: U72900DL2005PTC142257
2. Address of the registered office	30/1 East Patel Nagar New Delhi, India, 110008
3. URL of website	NA
4. Details of place where majority of fixed assets are located	NA
5. Installed capacity of main products/services	NA
6. Quantity and value of main products/ services sold in last financial year	NA
7. Number of employees/ workmen	NA
8. Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	For further details write an email to corp.iworld@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	For detailed EOI and eligibility criteria, please write an email to corp.iworld@gmail.com
10. Last date for receipt of expression of interest	20.01.2025
11. Date of issue of provisional list of prospective resolution applicants	30.01.2025
12. Last date for submission of objections to provisional list	04.02.2025
13. Date of issue of final list of prospective resolution applicants	13.02.2025
14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	18.02.2025
15. Last date for submission of resolution plans	20.03.2025
16. Process email id to submit Expression of Interest	corp.iworld@gmail.com

SD/-
IP Megha Agrawal
Resolution Professional
For I World Business Solutions Pvt Ltd.
IBBI/PA-001/IP-P01456/2018-19/12272
AFA valid up to - 31.12.2025
Email: corp.iworld@gmail.com
Registered address: - 001, Shivranjani Apartments in Circle of Congress Nagar Garden, Congress Nagar, Nagpur -440012.

Date: 04.01.2025
Place: Nagpur

Witness the Immense Potential of Rural India

At
GRAMEEN BHARAT MAHOTSAV

4th - 9th January, 2025

Key Highlights of the Program

- Exhibition**
Explore 180 stalls showcasing the craftsmanship of around 400 artisans from 28 States & 3 Union Territories.
- Panel Discussions & Masterclasses**
Learn about GI products, organic agriculture, cooperatives, women entrepreneurs, tribal crafts, Northeast India and financing opportunities.
- Cultural Showcase**
Experience vibrant performances showcasing India's diversity.

Inauguration by Prime Minister Shri Narendra Modi

On 4th January 2025 (10.30 AM onwards)

Venue: Hall No. 14, Bharat Mandapam, New Delhi (Entry from Gate No. 10)

Government of India's Transformative Initiatives in Rural Development

- Under the Jan Dhan Yojana, 36.16 crore Jan Dhan accounts were opened in rural and semi-urban areas which facilitated easy access to banking.
- Under the PM Awas Yojana (Rural), 2.6 crore pucca houses were built, providing millions of families with secure and stable housing. Jal Jeevan Mission improved quality of life with tap water connections to over 15 crore rural households.
- Under DAY-NRLM, more than 10 crore women were included in Self-Help Groups, granting economic independence and empowerment. PM Ujjwala Yojana ensured safety and convenience by providing free gas connections to over 10 crore women.
- The Pradhan Mantri Gram Sadak Yojana improved connectivity, with more than 7.7 lakh kilometers of roads built. BharatNet scheme brought internet access to rural areas, expanding digital literacy and education, and increasing business and employment opportunities.

Scan here to register

Download the Grameen Bharat Mahotsav App from Play Store / App Store

Watch the event live on DD News